

Annexure 1

Name of Corporate Debtor: SAV Steels Private Limited

Date of commencement of Liquidation: 20th December, 2023

List of stakeholders as on: 16th February, 2024

List of Secured Financial Creditor

(Amount in Rs)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claim admitted							Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Whether security interest relinquished ? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% of share in total amount of claims admitted					
1	State Bank of India	04.11.2022	1,81,50,39,453	1,81,50,39,453	Secured	NA	NA	NA	-	59.08	-	-	-	-	Primary: NA Collateral: Land measuring 6 bighas 13 cottahs and 4 chittacks situated at C.S. Dag No. 309, Hal Dag No. 327, J.L. No. 12, Mouza – Madurdaha, P.S. Tiljala, Chowbaga Road vide Deed No. – 5290 for year 2007 in the name of Corporate Guarantor Dhankiran Commodities Pvt Ltd. Value Rs. 8.39 Crores as per Valuation Report dated 07.10.2021. 1. As per the letter of arrangement between the State Bank of India and the Corporate Debtor, the primary security is hypothecation of stocks and receivables. 2. There is no property/ assets is available in teh name of Corporate Debtor
Total			1,81,50,39,453	1,81,50,39,453											



Sunil Choraria